

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.31/(MAH)/2014
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

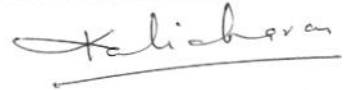

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE PARTIES: Mr. Suraj T. Nanda

V/s.

M/s. Allwyn Colour & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Kalicharan	Respondent	
2.	Mr. Ajit Anekar	Advocate	
	Mr. Sagar Thakkar	for Petitioner.	
	i/b Auris legal.		

COMMON ORDER

T.C.P. No.31/397-398/CLB/MB/MAH/2014

Co. Appeal No. 16/58/CLB/MB/MAH/2016

1. The Learned Representatives of both the sides are present and one of the Respondent is present.
2. By consent seeking adjournment. Granted.
3. Now to be listed for hearing on **6th July, 2017** for Final Hearing.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: 01.05.2017